

- (12) The Terrorist Affected Areas (Special Courts) Bill, 1984.
- (13) The Constitution (Forty-ninth Amendment) Bill, 1984.
- (14) The Constitution (Fiftieth Amendment) Bill, 1984.
- (15) The Industrial Reconstruction Bank of India Bill, 1984.
- (16) The Dowry Prohibition (Amendment) Bill, 1984.
- (17) The Banking Laws) (Amendment) Bill, 1984.
- (18) The Land Acquisition (Amendment) Bill, 1984.
- (19) The Wakf (Amendment) Bill, 1984.

- (ii) Ninety-ninth Report on Action Taken by Government on the recommendations contained in their Eighty-eighth Report on National Small Industries Corporation Ltd.
- (iii) Hundredth Report on Action Taken by Government on the recommendations contained in their Ninety-fourth Report on HMT Ltd. (Excluding Tractors Division).
- (iv) Hundred and First Report on Action Taken by Government on the recommendations contained in their Ninety-fifth Report on Central Warehousing Corporation.

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COMMITTEE ON PETITIONS

[English]

Twenty-First Report

SECRETARY-GENERAL : I beg to lay on the Table Twenty-First Report (Hindi and English versions) of the Committee on Petitions (1984-85) (Seventh Lok Sabha) on the representation regarding working and development of Kandla Free Trade Zone which was presented by the Chairman of Committee to the Speaker of the Seventh Lok Sabha on the 23rd November, 1984, before its dissolution.

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12.10 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Ninety Eighth Report, Ninety-ninth Report, Hundredth Report and Hundred and First Report

SECRETARY-GENERAL : I beg to lay on the Table the following Reports (Hindi and English versions) of the Committee on Public Undertakings (1984-85) which were presented by the Chairman of the Committee to the Speaker of the Seventh Lok Sabha on the 19th November, 1984 before its dissolution :—

- (i) Ninety-eighth Report on Action Taken by Government on the recommendations contained in their Ninety-seventh Report on Productivity in Public Undertakings.

12.11 hrs.

PANEL OF CHAIRMEN

[English]

MR. SPEAKER : I have to inform the House that under Rule 9 of the Rules of Procedure, I have nominated the following Members as members of the Panel of Chairmen :—

- 1, Shrimati Basavarajeswari

2. Shri Zainul Basher
3. Shri Sharad Shankar Dighe
4. Shri Vakkom Purushothaman
5. Shri Somnath Rath
6. Shri Nissankara Rao Venkataratnam.

This is a panel of Chairmen who will be presiding over the proceedings of the House and talking to you.

— — —

**SUPPLEMENTARY DEMANDS FOR
GRANTS (GENERAL), 1984-85**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : On behalf of SHRI VISHWANATH PRATAP SINGH I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (General) for 1984-85.

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**DEMANDS FOR EXCESS GRANTS
(GENERAL) 1982-83**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : On behalf of Shri Vishwanath Pratap Singh I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of the Budget (General) for 1982-83.

— — —

12.12 hrs.

**SUPPLEMENTARY DEMANDS FOR
GRANTS (PUNJAB), 1984-85**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : On behalf of Shri Vishwanath Prarap Singh, I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the State of Punjab for 1984-85.

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**SUPPLEMENTARY DEMANDS FOR
GRANTS (RAILWAYS), 1984-85**

[English]

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (Railways) for 1984-85.

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**DEMANDS FOR EXCESS GRANTS
(RAILWAYS), 1982-83**

[English]

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of Budget (Railways) for 1982-83.

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